

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.58/2018 in CP No.394,&395/2016 CP(TCAA) No.55&56/HDB/2017
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators & Incubators Pvt Ltd(Demerger Co.) & M.N. Takshila Industries Pvt Ltd(Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju in V S Raju	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T S Ramesh Murthy Advocate	Advocate	9160001435	

ORDER

Counsel for Applicant is present. List this IA on 7.09.2018.



MEMBER (j)

BINNU